

Annexure-1
Name of the Corporate Debtor: M/s Sri Ekshwaka Sands Pvt Limited

Date of commencement of CIRP: 21st July 2022

List of creditors as on: 12th August 2022

List of secured financial creditors belonging to any class of creditors
(Amount in ₹)

Sl No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim			Amount of any mutual dues, that may be set-off
NIL														



T. Adinarayana
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INTERIM RESOLUTION PROFESSIONAL
SRI EKSHWAKA SANDS PVT LIMITED